

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

C.P. (IB) No. 147/Chd/Pb/2021

IN THE MATTER OF:

**Rakesh Kumar Bhanot, Director, Arjun ...
Mall Retail Holdings Pvt. Ltd.**

Petitioner

Under Section: 94, IBC 2016

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 20.08.2024.

Sd/-

Court Officer